

Annexure -7

Name of the corporate debtor: Bansal Oil Extraction Private Limited; Date of commencement of CIRP: 10-05-2022; List of creditors as on: 09-06-2022

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount Admitted Provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Commercial Taxes	The Commissioner of, West Bengal	24.05.2022	1,65,75,802					No	No				1,65,75,802	
2	State Electricity	West Bengal State Electricity Distribution Company Ltd	26.05.2022	25,40,667					No	No				25,40,667	
3	Employee State Insurance	Employee State Insurance Corporation	02.06.2022	78,02,257					No	No				78,02,257	
Total				2,69,18,726										2,69,18,726	

Note: As the books & accounts are not available. Hence the claims are provisionally admitted based on the proof of claims submitted by the claimants.

